

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2155  
TO BE ANSWERED ON 6<sup>TH</sup> MAY, 2016**

**MRI CENTRES IN HOSPITALS AND DISPENSARIES**

**2155. SHRI SANGANNA AMARAPPA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to open MRI centres in all hospitals/ dispensaries under Private Public Partnership (PPP) model in order to provide services at concessional rates across the country;
- (b) if so, the details thereof;
- (c) whether the Government has received any proposal from the States in this regard; and
- (d) if so, the details thereof and the steps taken in this regard?

**ANSWER  
THE MINISTER OF HEALTH AND FAMILY WELFARE  
(SHRI JAGAT PRAKASH NADDA)**

(a) & (b): Public Health being a State subject, the provision of healthcare services including MRI services falls under the jurisdiction of respective State/UT Governments. However, under National Health Mission (NHM), Government of India provides technical support and funds for strengthening of healthcare systems in States/UTs, including support for provision of healthcare diagnostic services under Private Public Partnership mode, based on the proposals submitted by the States/UTs in their Programme Implementation Plans (PIPs), within the available resource envelope.

(c) & (d): In the Programme Implementation Plans 2016-17 submitted by the States/UTs so far, proposals were received in this regard from the States of Madhya Pradesh and Uttar Pradesh. These proposals are available at URL <http://nhm.gov.in/nrhm-in-state/state-program-implementation-plans-pips.html>. The proposals submitted by the State of Madhya Pradesh could not be approved under NHM because of lack of resource availability. The proposal of State of Uttar Pradesh is under appraisal in the Ministry.

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